

Email IDs-Mobile Details Collection forms for Advocates and Litigants for Automated Mailing Service.

(Please use Capital Letters only.)

ADVOCATE DETAILS:

CASE TYPE AND YEAR.	
NAME OF THE ADVOCATE.	
E-MAIL ID.	
MOBILE NO.	
BAR COUNCIL REGISTRATION NO.	

LITIGANTS DETAILS:

PLAINTIFF/PETITIONER NAME	
AGE.	
GENDER.	
EMAIL ID.	
MOBILE NO.	
RESPONDENT/DEFENDANT/ ACCUSED NAME.	
AGE.	
GENDER.	
EMAIL ID.	
MOBILE NO.	

Signature of Advocate.

Date: